

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:4058
ANSWERED ON:13.08.2015
Payment of Levies by Companies
Ahamed Shri E.

Will the Minister of COAL be pleased to state:

- (a) whether the companies have paid their respective levies after being levied by the Supreme Court on erstwhile coal block allottees including State Government companies, after cancelling their coal blocks; and
- (b) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY

(SHRI PIYUSH GOYAL)

(a) & (b): The details of additional levy paid by the prior allocatees of coal blocks as imposed by the Hon'ble Supreme Court and the reasons for not paying are given at annexure.
